

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/ (IB)/2017
NAME OF THE PETITIONER(S) : ^a STORE ENSO INPAC DELTA INDIA PVT LTD ✓
NAME OF THE RESPONDENT(S) : DEEPA PANELS PVT LTD
UNDER SECTION : 433 (e)(f)


S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation. A memo has been filed by the official liquidator stating that an order of winding up of the corporate debtor has already been passed on 21.04.2016 in C.P. No.263 of 2013. Therefore, the operational creditor is directed to file his claim before Official Liquidator. Accordingly the petition is disposed of.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)